

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P.(IB)-336(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

NAME OF THE PARTIES:- LIC Housing Finance Ltd
V/s
Ishwar Constructions Pvt. Ltd.

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Nausher Kohli a/w Rima Desai and Shlok Bodas appeared for the Financial Creditor through VC and Counsel, Aman Kacheria appeared for the Corporate Debtor through VC. Counsel appearing for the Corporate Debtor seeks time to argue the matter. At request of the Counsel for the Corporate Debtor list this matter for final hearing on **24.04.2024**. No further adjournment shall be granted on any ground.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)